

Seventeenth Loksabha

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Title: Election of two members from Lok Sabha to National Khadi and Village Industries Board.

The Minister of Road Transport and Highways and Minister of Micro, Small and Medium Enterprises (SHRI NITIN GADKARI) :
Sir, I beg to move the following:-

“That in pursuance of Section 10 of the Khadi and Village Industries Commission Act, 1956 read with rules 15 and 17 of Khadi and Village Industries Commission Rules, 2006 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Khadi and Village Industries Board subject to the other provisions of the said Act and rules made thereunder.”

माननीय अध्यक्ष: प्रश्न यह है:

“कि खादी और ग्राम उद्योग आयोग नियम, 2006 के नियम 15 और 17 के साथ पठित खादी और ग्राम उद्योग आयोग अधिनियम, 1956 की धारा 10 के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाए गए नियमों के अधधीन खादी और ग्राम उद्योग बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।”

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प्रस्ताव स्वीकृत हुआ

माननीय अध्यक्ष: विशेष उल्लेख ।

श्री मनीष तिवारी जी